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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/165/2016
NAME OF THE PETITIONER(S) : Dr. S. Dharani & 2 others
NAME OF THE RESPONDENT(S) : M/s Dharani Textiles Private Limited & 8 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
(1)	Sai vihan	Counsel for L3-R6	Sai vihan
2.	R. VEDHYASANKARAN R. ASHOKKUMAR	Counsel for Respondents	Ashokkumar

ORDER

Counsels for both the parties are present. Counsel for the Petitioner filed the translation of the documents. The same is placed on record, copy of which is given to the other side. Matter is posted for final arguments. Put up on **18.09.2017 at 10.30 A.M.**

Sd/-
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)